

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

CLICK HERE TO JOIN VC
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt7>

cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
122	FAO(OS) (COMM)-55/2025 CM APPL. 20946/2025 CM APPL. 20947/2025	SHYAM SUNDER SURI AND ANR. V/s M/S. P.C. JAIN TEXTILES PVT. LTD.	PRATEEK JAIN	
		OTHER DETAILS OF ADVOCATES: PRATEEK JAIN(PRATEEKJAIN.ADV@GMAIL.COM)(9717521893)(PETITIONER) CANDC ASSOCIATES(INFO@CANDCASSOCIATES.NET)(0)(RESPONDENT)		

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmvijaypal.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
106	RFA-353/2025 CM APPL. 22599/2025 CM APPL. 22600/2025 CM APPL. 22601/2025 CM APPL. 22602/2025 CM APPL. 22603/2025 CM APPL. 22604/2025	ATEEK AHMED AND ORS V/s RAVINDER KUMAR AHUJA AND ORS & ANR.	DIVYA HASIJA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: “NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”

NOTE: “ PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST.”

NOTE:“ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,**ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP**, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.”

NOTE: “REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M.”

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc1>

MEETING NO. 2512 822 1186.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
256	C.R.P.-119/2024 CM APPL. 19138/2024	SUKH DEVI V/s SAROJ	KOMAL CHHIBBER	
		OTHER DETAILS OF ADVOCATES: SAHIL KALRA(KSASSOCIATES1720@GMAIL.COM)(9899837898)(PETITIONER) ARUN KUMAR(ADVARUNKUMAR@GMAIL.COM)(9818440502)(RESPONDENT)		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
68	W.P.(C)-4798/2025 CM APPL. 22059/2025 CM APPL. 22060/2025 CM APPL. 22061/2025	DLF LTD V/s NEW DELHI MUNICIPAL COUNCIL	KARANJAWALA & CO	
				OTHER DETAILS OF ADVOCATES: ABHISHEK . S(ABHISHEK.SWAMINATHAN@KARANJAWALA.IN)(9811190464)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)
69	W.P.(C)-4928/2025 CM APPL. 22605/2025 CM APPL. 22606/2025 CM APPL. 22607/2025	AJEET KAUR AND ANR V/s GOVT OF NCT OF DELHI AND ORS & ANR.	VIKALP MUDGAL	
				OTHER DETAILS OF ADVOCATES: VIKALP MUDGAL & AMIT JAY SINGH(VIKALP.MUDGAL@GMAIL.COM)(9818076203)(PETITIONER) MCD, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANJAY SARASWAT()(9899980160)(RESPONDENT) LALIT VOHRA()(9810007010)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DHC(STANDINGCOUNSELGNCTD@GMAIL.COM, DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9868250806)(RESPONDENT)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRctHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
80	CM APPL. 7790/2025 In CONT.CAS(C)-565/2022	RATAN LAL V/s MANOJ JOSHI AND OTHERS	KUNAL ANAND, RAVINDER AGARWAL	
		OTHER DETAILS OF ADVOCATES: RICHAKAPOOR(OFFICE@MARKLEGAL.CO.IN)(9810400407)(PETITIONER) NARESH(NARESHKSHK@YAHOO.CO.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UPSC(SECYOFFICE-UPSC@GOV.IN){}(RESPONDENT) RICHAKAPOOR(OFFICE@MARKLEGAL.CO.IN)(0)(PETITIONER) RICHAKAPOOR(OFFICE@MARKLEGAL.COM)(8447226339)(PETITIONER) BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(0)(RESPONDENT) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)(9810056263)(RESPONDENT)		